

(ख) टिकटों की चोरी उस समय हुई जब वे प्रकाशक से नकद मूल्य प्रलेखन अनुभाग में जाते हुए मार्ग में थीं। टिकटों का सुरक्षित रखने के बारे में अब कड़े सुरक्षा उपाय लागू कर दिए गए हैं तथा वापस लौटने सम्बन्धी प्रक्रिया को संशोधित कर दिया गया है।

Daily flight, for Bhubaneshwar

820. SHRI SHYAM SUNDER MOH APATRA; Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

(a) whether Government propose to provide for daily flights between Bhubaneshwar and Delhi; and

(b) whether there is any proposal to provide daily boeing flights between Bhubaneshwar and Calcutta?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Yes, Sir. There are plans to introduce a daily Boeing service between Calcutta and Bhubaneshwar in the Indian Airlines Winter Schedule 1982-83.

Gold parcel missing at Sahar Airport

821. SHRI J. P. GOYAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a parcel of gold bars worth Rs. 7 lakhs has been found missing at Sahar Airport;

(b) if so, what were the circumstances in which the consignment has been lost or stolen;

(c) whether an inquiry has been ordered into the theft of consignments from Air India Cargo office; and

(d) what are the details of the value of goods so far stolen from Air India Cargo office during the last three years, year-wise, and whether

any responsibility has since been fixed in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c) A consignment of gold bars insured for Rs. 7 lakhs was received on Sabena Airlines flight of 7th April, 1982. This consignment was supposed to weigh 8.5 Kgs. The above parcel was deposited with customs on the same day at 1100 hours while cross sealing the above parcel, it was observed that the parcel was weighing about 1 kg. only, as against 8.5 kgs. recorded in the Airway bill. The Station Manager, Sabena Airlines lodged a complaint with the airport police station. Police are investigating the case and have made some arrests, full facts are being ascertained and will be laid on the table of the Sabha.

(d) The information is being collected and will be laid on the table of the Sabha.

Aircraft hit by birds at Palam Airport

822. SHRI J. P. GOYAL; SHRI RAMCHANDRA BHARADWAJ; SHRI DINESH GOSWAMI: "

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Palam Airport has been declared as high-bird-strikes-hazard airfield;

(b) the number of aircraft hit by vultures at Palam Airport during 1981 and 1982 so far;

(c) the loss sustained by Indian Airlines and Air India due to the planes hit by birds;

(d) what steps Government have taken to keep the birds away from the airfield after the Airbus of Indian Airlines was hit by a bird on the 9th April, 1982 while taking off; and

(e) what is the extent of damage caused to the aircraft and the estimated cost involved in its repairs?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) A Committee constituted by Air India to examine the question of bird-strike has identified Palam Airport as one of the airports of high bird strike incidents.

(b) There were 38 bird-strike incidents during the period from January, 1981 to April, 1982, out of which 10 were due to vulture hits.

(c) The requisite information is being collected and will be laid on the Table of the Sabha.

(d) Following steps have been taken to reduce bird menace at Palam Airport;

(1) Regular cutting of the grass on the shoulders of the runway and clearing the shrubs.

(2) Rolling of the basic strip.

(3) Spraying insecticides and diesel emulsion on both the sides of runways and taxiways at regular intervals.

(4) Use of fire crackers for scaring away birds.

(5) Shooting down birds with live ammunition.

(6) Removal of garbage and burning it up in incinerators.

(7) Frequent inspection of the runway and taxiway surface used by aircraft.

(8) Regular sweeping of runways and taxiways for any dead insects and other bird attracting material,

(9) Formation of Airfield Environment Management Committee for Delhi Airport.

(10) Meetings of Aerodrome Bird Committee are held regularly to review effectiveness of remedial measures and liaise with other agencies involved in reducing bird menace.

(11) Periodic inspection of Delhi Airport by Civil Aviation Officers.

The above mentioned steps are likely to reduce bird strikes but these cannot eliminate menace completely. These steps have yielded fruitful results and the trend of bird strike incidents is on the decline.

(e) Airbus aircraft VT-EDV after completing flight IC-428 on 8th April, 1982 landed at Palam having suffered a bird hit.

The Radome was found damaged and structural damage was caused on the front bulk head web in the nose section of the aircraft. The fuselage skin on port side in the front section of the aircraft was also damaged.

At this stage, it is not possible to estimate the cost involved in the repair of the aircraft.

Setting up a National Tourist Authority

823. SHRI RAMCHANDRA BHARADWAJ:

SHRI DINESH GOSWAMI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

(a) whether there is a proposal under Government's consideration to set up a National Tourist Authority with representation from public and private sectors for formulation of the tourism policy;

(b) if so, what are the details thereof; and

(c) by when a decision is likely to be taken in the matter?

THE MINISTER OF STATE DT THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) to (c) The proposal is for reviving the Central Tourism Advisory Board. This is under consideration.